

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 30 MAR 1989

APPLICATION NO (S) 272, 273 & 294 / 89(F)

W.P. NO (S) _____

Applicant (s)

Respondent (s)

Shri M. Shankar Rao & 4 Ors
To

V/s The Telecom District Engineer, Mangalore
& 5 Ors

1. Shri M. Shankar Rao

2. Shri H.S. Suresh

(Sl Nos. 1 & 2 -

Observation Supervisors
Office of the Telecom District Engineer
Mangalore Telecom District
Mangalore - 575 001)

3. Shri S.A. Bilgi
Observation Supervisor
Office of the Telecom District Engineer
Bellary

4. Shri M.R. Patole

5. Shri H.B. Varadi

(Sl Nos. 4 & 5 -

Observation Supervisors
Telephone Exchange
(Belgaum)

6. Dr M.S. Nagaraja
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009

7. Shri Ranganatha S. Jois
Advocate
No. 36 'Vagdevi'
Shankarapuram, Bangalore - 560 004

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

8. The Telecom District Engineer
Mangalore Telecom District
Mangalore - 575 001

9. The Chief General Manager
Telecommunications
Karnataka Circle
Maruthi Complex, Gandhinagar
Bangalore - 560 009

10. The Director General
Department of Telecommunications
Sanchar Bhavan
New Delhi - 110 001

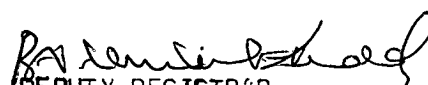
11. The Secretary
Ministry of Communications
Department of Telecommunications
New Delhi - 110 001

12. The Divisional Engineer
Telegraphs
Belgaum - 590 006

13. The Telecom District Engineer
Bellary Telcom, Bellary

14. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Please find enclosed herewith a copy of ORDER/~~STXX~~/~~INTERSTX~~/~~STXX~~
passed by this Tribunal in the above said application(s) on 29-3-89.


DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application Nos. 272, 273 & 294 of 1989(F)

Applicant

Respondent

M. Shanker Rao & 4 Ors

V/s

**The Telecom District Engineer, Bangalore
& 5 Ors**

Advocate for Applicant

Advocate for Respondent

Dr M.S. Nagaraja & Ranganatha S. Jois

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
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KSPVC/PSM(A)

29.3.1989

Applicants in Application Nos. 272 & 273/1989 by Dr. M.S. Nagaraja. Applicant in Application No. 294/1989 by Shri S. Ranganatha Jois. Shri M. Vasudeva Rao, learned Additional Central Government Standing Counsel for the respondents in all these cases.

2. Shri Rao has placed before us notification no. 11-24/87-NCG dated 3.11.1987 published in the Gazette of India on 16.1.1988, publishing the Rules made by the President of India under the proviso to Article 309 of the Constitution repealing the Posts and Telegraphs (Observation Supervisors) Recruitment Rules, 1979 from the date of their publication in the Gazette. When this fact was brought to the notice of the Court, learned counsel for the applicants in our opinion very rightly pray for permission to withdraw these applications with liberty reserved to the applicants to challenge the repealing rules published on 16.1.1988 and all other actions flowing from the

RECEIVED
29.3.1989
M. S. NAGARAJA & R. S. JOIS

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

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Order Sheet (contd)

*A.M.B. 2728273/89(F)
294/89(F)*

Date	Office Notes	Orders of Tribunal
		<p>same in separate applications. Shri Rao opposes the permission sought by the applicants. But we consider it proper to grant the request of the applicants. We, therefore, dismiss these applications as withdrawn by the applicants reserving them the liberty sought by them. But in the circumstances of the cases, we direct the parties to bear their own costs.</p>
		<p align="right">Sd/- Sd/- VC-3-1985 M(A) TRUE COPY</p> <p align="right"><i>[Signature]</i> DEPUTY REGISTRAR (JDL) 3713 CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>